NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 2198/2023 in C.P. (IB)/1374(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024

NAME OF THE PARTIES:- **IA 2198/2023 Vineet K Chaudhary**
V/s
The Regional Pf Commissioner – I
IN THE MATTER OF
Kohinoor Crane Service
V/s
Petron Engineering Construction Ltd

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2198/2023: - Adv. Aparna Singh appeared for the Applicant/Liquidator through VC. Heard and **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT